

ITEM NO.109(MM)

COURT NO.2

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 614/2013

M/S PRATAP PHARMACEUTICALS

Appellant(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

IA No. 53049/2019 - EXEMPTION FROM FILING O.T.

**IA No. 53047/2019 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES**

Date : 19-08-2026 This matter was called on for hearing today.

CORAM :

**HON'BLE MR. JUSTICE VIKRAM NATH
HON'BLE MR. JUSTICE SANDEEP MEHTA**

For Appellant(s) : Mr. Akshat Shrivastava, AOR

**For Respondent(s) :Ms. Sakshi Kakkar, AOR
Mr. Vikas Bansal, Adv.**

Mr. Ankit Goel, AOR

**UPON hearing the counsel the Court made the following
O R D E R**

**On the joint request of learned counsel for the
parties, list the matter after one week.**

**(NEETU KHAJURIA)
ASSISTANT REGISTRAR-CUM-PS**

**(RANJANA SHAILEY)
ASSISTANT REGISTRAR**